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CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 741/94

Transfer Application No:

DATE OF DECISION: 22.11.1994

Smt. Peechamma & Anr.

Petitioner

Shri S.Natarajan

Advocate for the Petitioners

Versus

Union of India & Ors.

Respondent

Shri P.M.Pradhan

Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri Justice M.S.Deshpande, Vice Chairman

The Hon'ble Shri

1. To be referred to the Reporter or not? NO
2. Whether it needs to be circulated to other Benches of the Tribunal? NO


(M.S.DESHPANDE)
VICE CHAIRMAN

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, BOMBAY

OA.NO. 741/94

(D)

Smt. Peechamma & Anr.

... Applicants

v/s.

Union of India & Ors.

... Respondents

CORAM: Hon'ble Vice Chairman Shri Justice M.S.Deshpande

Appearance

Shri S.Natarajan
Advocate
for the Applicant

Shri P.M.Pradhan
Advocate
for the Respondents

ORAL JUDGEMENT

Dated: 22.11.1994

(PER: M.S.Deshpande, Vice Chairman)

The widow and the 3rd son of the deceased K.G.Perumal, who was employed with the respondents, have filed this application questioning the order of rejection passed by the respondents on their application dated 9.1.1993 for getting compassionate appointment for the 3rd son K.Murugan as K.G.Perumal died on 14.9.1992. The application was rejected without giving any reasons and without considering the submissions which the applicant made by the application dated 19.1.1994.

2. After hearing the learned counsel for the parties, I find that the competent authority should have passed a reasoned order after considering the points which the applicants were pressing for being given a compassionate appointment to K.Murugan. The order dated 3.1.1994 is, therefore, set aside and the respondents are directed to decide within three months from today the representation which the applicants would make setting out the reasons

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why compassionate appointment be given to K.Murugan.
The applicant to file that representation within 15
days from today. With this direction the OA. is
disposed of.


(M.S. DESHPANDE)
VICE CHAIRMAN

mrj.